

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1365
(To be answered on the 3rd March 2016)**

CIVILIAN USE OF DRONES

1365. **SHRI P.P. CHAUDHARY
SHRI CH. MALLA REDDY
SHRI CHANDRA PRAKASH JOSHI
SHRI DILIPKUMAR MANSUKHLAL GANDHI
SHRI RAMESH CHANDER KAUSHIK
SHRI NARANBHAI KACHHADIYA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether drones of various types including high capacity toys are available for purchase in the retail market in the country, if so, the details thereof;
- (b) whether such sale of drones is legal, if so, the details thereof indicating the quantum of such sales during the last three years, State/UT-wise;
- (c) whether private enterprises and civilians are allowed to use drones for legal purposes;
- (d) if so, the details thereof and the purpose/activities for which they are allowed to do so;
- (e) whether the Ministry is developing a policy or regulations to allow for civilian usage of drones, if so, the details thereof; and
- (f) whether the Government is making non-military usage of drones, if so, the details thereof for the last three year, and the current year?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a) & (b) The Directorate General of Civil Aviation (DGCA) does not maintain such data.
 - (c) & (d) DGCA has restricted civil use of drones by non-Government agencies, private organisations or individuals vide public notice dated 07.10.2014 which available at its website (www.dgca.nic.in).
 - (e) Draft guidelines for operation of drones for civil use have been prepared by DGCA and are under stakeholders' consultation process.
 - (f) DGCA public notice mentioned above does not restrict use of drones by the Government. Some Government agencies/ organisations have sought approval/ permission/ no-objection from DGCA since the issue of public notice in 2014. Details of such organisations for which DGCA has issued no-objection is attached as Annexure-I.

List of Organisations for which no-objection has been issued

2015

1. Ministry of External Affairs (MEA)
2. Odisha Space Applications Centre (ORSAC), Odissa
3. State Disaster Response Force (SDFR), Dehradun
4. National Tiger Conservation Authority (Under the Ministry of Environment, Forest and Climate Change)
5. DG, CRPF

2016

1. Power Grid Corp.
2. Orth East Centre for Technology Application and Research (NECTASR)
3. Flood and River Erosion Management Agency of Assam (FREMAA)